

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 224
CA(CAA)-41/ND/2020

IN THE MATTER OF:

M/s. Arviv Lifesciences Pvt. Ltd. And
Ors. with M/s. Rajasthan Antibiotics ltd.

...PETITIONER

Section

Under Section 230-232

Order delivered on 16.03.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Ms. Varsha Banerjee, Advocate
For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the appellant. In the interest of justice, matter is adjourned to 01.04.2020.

-sd-

(V.K. Subburaj)
Member (T)

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(P.S.N. Prasad)
Member (J)